

**PPP model for creation of sports infrastructure**

2719. SHRI RAJEEV CHANDRASEKHAR: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state whether his Ministry has any plans to create a private-public partnership model for creation of sports infrastructure like stadia etc. ?

THE MINISTER OF YOUTH AFFAIRS AND SPORTS (SHRI MANI SHANKAR AIYAR): There are two existing schemes that focus on the Private-Public Partnership mode for the development of sports infrastructure in the country viz., the National Sports Development Fund Scheme and the State Sports Academy Scheme. Under the National Sports Development Fund Scheme, there is a provision to accept contributions from different entities, including corporates. On receipt of such contributions, the Government also contributes on a matching basis for augmenting the corpus. However, there has been negligible contribution by the corporate sector to NSDF. The objects of the fund include creation of sports infrastructure. The State Sports Academy Scheme involves a financing pattern in the ratio of 51:25:24 between the Private sponsor, the Central Government and the State Government. The Central Government contribution is restricted to 25% of the capital cost subject to a ceiling of Rs. 218 lakhs; and 25% of the recurring costs subject to a maximum of Rs. 17 lakhs per annum for a period of 3 years. The cost of the land is not included in the scheme and is required to be provided gratis by the State Government or the sponsor. So, far, Ministry has not received any proposal for State Sports Academy with private sector/corporate sector participation.

**Collaboration with State Governments to tap promising players**

2720. SHRI VARINDER SINGH BAJWA: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether in view of the poor performance of the Indian Hockey team in international matches, there is any proposal under the consideration of the Central Government in collaboration with the State Government to tap promising players in this field at the junior and secondary school levels and;

(b) if so, the details in this regard, indicating the funds to be spent on this venture over a period of next three years, year-wise, alongwith the States share therein?